HIGH COURT OF UTTARAKHAND NAINITAL

NOTIFICATION

No. 278/UHC/Admin.A/2019

Dated: Oct. 22, 2019.

Sri Arun Vohra, 1st Additional Civil Judge (Sr. Div.) Hardwar is posted as Chief Judicial Magistrate, Hardwar vice Ms. Meena Deopa.

No. 279/UHC/Admin.A/2019

Dated: Oct. 22, 2019.

Sri Dhirendra Bhatt, Civil Judge (Sr. Div.), Rudrapur, District Udham Singh Nagar posted as Chief Judicial Magistrate, Udham Singh Nagar vice Ms. Kusum.

No. 280/UHC/Admin.A/2019

Dated: Oct. 22, 2019.

Sri Jayendra Singh, Additional Chief Judicial Magistrate, Roorkee, District Hardwar is transferred and posted as Civil Judge (Sr. Div.) Hardwar vice Ms. Rajani Shukla.

No. 281/UHC/Admin.A/2019

Dated: Oct. 22, 2019.

Sri Ravi Prakash, Secretary, District Legal Services Authority, Chamoli is repatriated, transferred and posted as Chief Judicial Magistrate, Pauri Garhwal vice Sri Sudhir Kumar Singh.

No. 282/UHC/Admin.A/2019

Dated: Oct. 22, 2019.

Sri Rajeev Dhawan, Civil Judge (Sr. Div.), Karnprayag, District Chamoli is transferred and posted as Chief Judicial Magistrate, Chamoli vice Sri Akhilesh Kumar Pandey.

No. 283/UHC/Admin.A/2019

Dated: Oct. 22, 2019.

Ms. Chhavi Bansal, 1st Additional Civil Judge (Sr. Div.), Rudrapur, District Udham Singh Nagar is posted as Civil Judge (Sr. Div.), Rudrapur, District Udham Singh Nagar vice Sri Dhirendra Bhatt.

No. 284/UHC/Admin.A/2019

Dated: Oct. 22, 2019.

Sri Akhilesh Kumar Pandey, Chief Judicial Magistrate, Chamoli is transferred and posted as Civil Judge (Sr. Div.), Karnprayag, District Chamoli vice Sri Rajeev Dhawan.

Sri Sachin Kumar Pathak, an Officer of Civil Judge (Sr. Div.), Cadre, who is presently attached at headquarter Rudraprayag is posted as Civil Judge (Sr. Div.), Rudraprayag.

No. 286/UHC/Admin.A/2019

Sri Rajesh Kumar, Additional Civil Judge (Sr. Div.), Tehri Garhwal is transferred and posted as Civil Judge (Sr. Div.), Ramnagar, District Nainital vice Smt. Geeta Chauhan.

No. 287/UHC/Admin.A/2019

Sri Shalendra Kumar Yadav, Civil Judge (Jr. Div.), Dhari, District Nanital is transferred and posted as Judicial Magistrate-II, Haldwani, District Nainital in the vacant Court with direction to hold camp Court at Dhari for 03 days in a month.

Note: (a) Recommendation is being sent to the State Legal Services Authority, Nainital for the posting of Sri Sudhir Kumar Singh, Chief Judicial Magistrate, Pauri Garhwal as Secretary, District Legal Services Authority, Chamoli.

Note: (b) The above orders shall come into force w.e.f. 01.11.2019.

Sd/(Hira Singh Bonal)
Registrar General

Dated: Oct. 22, 2019

Dated: Oct. 22, 2019.

Dated: Oct. 22, 2019.

Dated: Oct. 22, 2019.

No. 6971/UHC/Admin.A/2019

Copy forwarded for information and necessary action to: -

- 1. Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
- 2. Secretary, Legislative, Parliamentary Affairs & Language Department, Govt. of Uttarakhand, Dehradun.
- **3.** The Accountant General, Uttarakhand, Mahalekhakar Bhawan, Kaulagarh, Dehradun.
- **4.** Principal Secretary, Personnel, Government of Uttarakhand, Dehradun.
- **5.** Director, Directorate of Treasuries, Pension & Entitlements, Uttarakhand, 23, Laxmi Road, Dalanwala, Dehradun.
- **6.** Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee-247667, District Hardwar for Publication of the Notification in the next issue of the Gazette of Uttarakhand and also to furnish copy of Gazette to this Court.
- 7. All the District & Sessions Judges, Uttarakhand.
- **8.** Principal Judge, Family Court, Dehradun and All Judges, Family Courts of State Judiciary.
- **9.** Director, Uttarakhand Judicial And Legal Academy, Bhowali, Distt. Nainital.
- 10. Member Secretary, State Legal Services Authority, Nainital.
- **11.** All the Registrars of High Court of Uttarakhand.

- **12.** Joint Registrars of the Court.
- **13.** P.P.S. to Hon'ble the Chief Justice.
- **14.** P.S./P.A. to Hon'ble Judges of this Hon'ble Court with the request to place the Notification for kind perusal of Hon'ble Judges.
- **15.** P.A. to Registrar General.
- **16.** Chief Treasury Officer, Chamoli, Hardwar, Nainital, Pauri Garhwal, Rudraprayag, Tehri Garhwal and Udham Singh Nagar.
- **17.** Officers concerned.
- **18.**I/c N.I.C., High Court of Uttarakhand, Nainital for uploading the notification on the website of the High Court.
- 19. Guard File/Assistant concerned.

Joint Registrar Admin.A